

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:374  
ANSWERED ON:11.07.2014  
SMUGGLING OF GOLD  
Antony Shri Anto ;Mullappally Shri Ramachandran

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of cases of smuggling of gold detected during each of the last three years and the current year till date, airport-wise;
- (b) the details of the Government and non-Government employees involved therein along with present status of the cases in each such cases; and
- (c) the action taken or proposed to be taken by the Government to stop smuggling of gold?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN)

- (a) The details of cases of smuggling of gold detected by the Customs department during each of the last three years and the current year (i.e. till June, 2014) airport-wise is enclosed as "Annexure".
- (b) 22 nos. of Government Employees (including PSUs) and 49 nos. of non-Government employees were found involved in the cases of smuggling of gold. Appropriate action under provisions of Customs Act including penal action like arrest, imposition of fine & penalty, and prosecution has been effected.
- (c) All the Customs formations including Directorate of Revenue Intelligence have been sensitized to thwart any attempt of smuggling of gold into the country. Constant surveillance is kept at all Seaports, Airports and Land Customs Stations. Modus-operandi and alert Circulars are issued from time to time to sensitize the officers of Customs field formations to keep increased vigil so as to check the smuggling of gold.